

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA  
UNSTARRED QUESTION NO. 1256  
ANSWERED ON 13<sup>th</sup> February, 2023

**LPG pipeline network**

1256: Shri Sanjay Raut:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) the total network of Liquefied Petroleum Gas (LPG) pipelines in the country at present and the quantity of LPG transported through these pipelines;
- (b) whether Government proposes to expand LPG pipelines network in the country especially in Maharashtra and if so, the details thereof including the name of the agencies involved and the funds likely to be invested for the purpose;
- (c) The challenges faced by Government while expanding LPG pipeline network; and
- (d) whether Government has also proposed formation of joint venture or consortium for implementation of the LPG Pipeline Projects and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRTY OF PETROLEUM AND  
NATURAL GAS (SHRI RAMESWAR TELI)

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- (a) The total network of Liquefied Petroleum Gas (LPG) of Oil & Gas PSUs is 5098 KMs and a total of 8.926 MMT of LPG has been transported through these pipelines during 2021-2022.

(b) to (d) The details of LPG pipeline expansion projects and joint ventures companies (JV) formed for implementation of the expansion projects are as under: -

<b>Sr. No.</b>	<b>Pipeline Expansion Project (Length in KMs)</b>	<b>Company/JV</b>	<b>States Covered</b>
1	Kandla-Gorakhpur LPG Pipeline (2805)	IHB – JV of IOCL, HPCL & BPCL	Gujarat, Madhya Pradesh & Uttar Pradesh
2	Muzaffarpur-Motihari LPG Pipeline (107)	IOCL	Bihar
3	Nagapattinam – Tirucharapalli (150)	IOCL	Tamil Nadu
4	Kochi - Coimbatore - Erode - Salem LPG pipeline (KSPPL) (429)	JV of IOCL & BPCL	Kerala & Tamil Nadu
5	Haldia – Panagarh LPG Pipeline (215)	HPCL	West Bengal
6	Numaligarh – Dabidubi Pipeline (15)	NRL	Assam

Apart from the above mentioned ongoing projects, there is no plan for laying of any other LPG pipeline in Maharashtra or elsewhere in the Country by Oil & Gas PSUs.

Some of the common challenges faced by companies in execution of LPG pipelines expansion projects are resistance from private land owners for acquisition of Right of User in Land under Petroleum & Minerals Pipelines Act, 1962 (P&MP Act, 1962), delay in acquisition of land for construction of facilities due to demand of very high compensation, non-availability of updated land records, statutory clearances such as those relating to Forest and Environment etc.

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